

National Safai Karamcharis Finance and Development Corporation (NSKFDC) has been implementing Mahila Samridhi Yojana (MSY) and Mahila Adhikarita Yojana (MAY) especially for women from the target group of NSKFDC. Accordingly, NSKFDC has total disbursed ₹ 1521.53 crore (since inception upto 31.01.2018) for covering 342855 beneficiaries, out of which loan assistance of ₹ 294.63 crore has been provided for covering 127263 women beneficiaries under the schemes of Mahila Samridhi Yojana and Mahila Adhikarita Yojana by giving special focus for upliftment of women of the target group. Besides these schemes, 27329 women beneficiaries have also been covered under General Term Loan schemes.

In addition to above, NSKFDC has enhanced the sanctioning limit of Mahila Samridhi Yojana from ₹ 50,000/- to ₹ 60,000/- and Mahila Adhikarita Yojana from ₹ 75,000/- to ₹ 1,00,000/-. So that maximum benefit could be extended to women.

(c) Efforts are made on regular basis so that the benefits of the scheme are extended to more women belonging to the target population.

**Utilisation certificates for pre/post matric scholarships**

1549. SHIUMATI RENUKA CHOWDHURY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total amount released to States for pre and post matric scholarships to SC/ST students during the last three years, State-wise and year-wise;

(b) whether a number of States have not furnished utilisation certificates in respect of the scholarships and if so, the details thereof; and

(c) the steps taken by Government for timely release of scholarships to SC/ST students?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Central Assistance is released to States/UTs under Centrally Sponsored Schemes of Post matric and Pre-Matric Scholarship to SC/ST students. The details of total amount released to States/UTs for Pre and Post Matric Scholarships to SC/ST students during the last three years State-wise are given in the Statement-I to IV respectively (*See* below).

(b) The State-wise details of due utilization Certificates not furnished by States under Pre-matric and Post-matric Scholarship Schemes to SC/ST students are given in the Statement-V to VI respectively (*See* below).

(c) States/UTs have been advised to ensure payment of scholarships directly to the accounts of the beneficiaries. Besides this, regular follow up through correspondence,

meeting with State Government officials and regional conferences are done to ensure submission of requisite documents for expeditious release of Central Assistance under the scholarship Schemes.

**Statement-I**

*Central assistance released under Post Matric Scholarship Scheme for  
SC Students (PMS-SC) from 2014-15 to 2016-17*

(₹ in lakh)

Sl. No.	States/UTs	2014-15	2015-16	2016-17
		CA Released	CA Released	CA Released
1	2	3	4	5
1.	Andhra Pradesh	9300.00	13341.00	14398.00
2.	Assam	683.28	810.00	1690.00
3.	Bihar	3000.00	7476.00	4081.00
4.	Chandigarh	275.00	0.00	0.00
5.	Chhattisgarh	1100.00	628.00	190.00
6.	Daman and Diu	20.31	0.00	0.00
7.	Delhi	1700.00	0.00	473.76
8.	Goa	07.00	14.00	0.00
9.	Gujarat	3900.00	5964.00	5244.00
10.	Haryana	2700.00	6867.00	10735.00
11.	Himachal Pradesh	1600.00	2700.00	2400.00
12.	Jammu and Kashmir	298.00	91.00	202.00
13.	Jharkhand	900.00	911.00	2071.00
14.	Karnataka	2400.00	3840.00	3300.00
15.	Kerala	4200.00	1647.00	4267.20
16.	Madhya Pradesh	6350.00	10300.00	3308.00
17.	Maharashtra	17635.00	27988.00	10669.00
18.	Manipur	1193. 50	620.32	583.31
19.	Meghalaya	0.00	0.00	0.00
20.	Odisha	4222.83	8995.00	19879.80
21.	Puducherry	0.00	0.00	0.00

1	2	3	4	5
22.	Punjab	37687.61	8930.00	28008.40
23.	Rajasthan	5500.00	8252.00	20056.00
24.	Sikkim	46.95	164.53	255.50
25.	Tamil Nadu	25400.00	46064.00	74324.00
26.	Telangana	8800.00	12454.00	33166.00
27.	Tripura	1768.59	1625.15	1904.68
28.	Uttar Pradesh	47249.56	46903.00	27000.00
29.	Uttarakhand	1800.00	2519.00	7301.00
30.	West Bengal	6600.00	2284.00	4369.00
TOTAL		196337.63	221388.00	279876.65

***Statement-II***

*Central assistance released under Pre-Matric Scholarship Scheme for  
SC Students from 2014-15 to 2016-17*

(₹ in lakh)

Sl. No.	State/UT	2014-15 CA Released	2015-16 CA Released	2016-17 CA Released
1	2	3	4	5
1.	Andhra Pradesh	1554.35	4335.37	1798.74
2.	Assam	673.01	0	0.00
3.	Bihar	3127.82	10223.33	0.00
4.	Chandigarh	32.22	42	46.75
5.	Chhattisgarh	1237.62	4662.14	2496.29
6.	Dadra and Nagar Haveli	0	0.65	0.00
7.	Daman and Diu	1.67	2.65	0.00
8.	Delhi	0	0.9	0.00
9.	Gujarat	1200	1600.00	2100.12
10.	Haryana	0	3279.66	0.00
11.	Himachal Pradesh	0	531.13	363.80
12.	Jammu and Kashmir	86.25	0	129.83
13.	Karnataka	3826.44	0	5819.59

1	2	3	4	5
14.	Kerala	1159.33	1731.06	1654.25
15.	Madhya Pradesh	8022.55	4300.00	13352.88
16.	Maharashtra	5977.37	0	0.00
17.	Manipur	28.13	32.49	0.00
18.	Meghalaya	3.62	0	0.00
19.	Odisha	5135.24	5440.43	3140.88
20.	Puducherry	0	0	0
21.	Punjab	2869.66	4862.00	2821.02
22.	Rajasthan	4922.9	345.55	2101.16
23.	Sikkim	0	5.22	0.00
24.	Tamil Nadu	2323.68	10297.44	7382.39
25.	Tripura	302.13	199.10	205.48
26.	Uttarakhand	1626.69	579.19	0.00
27.	West Bengal	7292.66	0	7201.58
TOTAL		51403.34		50614.76

**Statement-III**

*Central assistance released under Post Matric Scholarship Scheme for  
ST Students (PMS-ST) from 2014-15 to 2016-17*

(₹ in lakh)

Sl. No.	State/UT	2014-15 Fund Released	2015-16 Fund Released	2016-17 Fund Released
1	2	3	4	5
1.	Andaman and Nicobar Islands	0.75	0.00	0.00
2.	Andhra Pradesh	5070.01	1986.82	9777.62
3.	Arunachal Pradesh	2.29	1137.61	1136.32
4.	Assam	1114.00	6748.28	266.65
5.	Bihar	23.00	0.00	0.00
6.	Chhattisgarh	4066.75	4764.83	2674.82
7.	Daman and Diu	1.00	0.00	53.63
8.	Goa	2.00	356.00	645.00

1	2	3	4	5
9.	Gujarat	3929.23	5520.40	22040.27
10.	Himachal Pradesh	237.00	1350.00	931.36
11.	Jammu and Kashmir	2494.17	2494.17	2587.84
12.	Jharkhand	4927.23	0.00	8148.39
13.	Karnataka	3691.00	5839.00	8540.00
14.	Kerala	647.00	0.00	3122.00
15.	Madhya Pradesh	2385.00	3065.00	13054.00
16.	Maharashtra	7451.83	5209.83	22092.28
17.	Manipur	3615.48	3588.00	3385.20
18.	Meghalaya	438.00	3274.61	3189.00
19.	Mizoram	4501.15	4927.91	4267.52
20.	Nagaland	2329.59	2646.34	1344.00
21.	Odisha	4512.00	4050.00	15556.48
22.	Rajasthan	6440.00	10890.43	9800.00
23.	Sikkim	414.00	400.00	938.16
24.	Tamil Nadu	44.00	2266.86	3061.85
25.	Telangana	12329.88	9650.00	11483.00
26.	Tripura	974.82	1700.00	1323.90
27.	Uttar Pradesh	56.00	0.00	1057.50
28.	Uttarakhand	164.00	900.00	5090.57
29.	West Bengal	237.00	2948.46	0.00
TOTAL		72098.18	85714.55	155567.37

*Statement-IV*

*Central assistance released under Pre-Matric Scholarship Scheme for  
ST Students from 2014-15 to 2016-17*

(₹ in lakh)

Sl. No.	States/UTs	2014-15 Fund Released	2015-16 Fund Released	2016-17 Fund Released
1	2	3	4	5
1.	Andaman and Nicobar Islands	0.00	0.00	0.00

1	2	3	4	5
2.	Andhra Pradesh	1386.00	1983.00	0.00
3.	Arunachal Pradesh	0.00	0.00	0.00
4.	Assam	0.00	0.00	321.33
5.	Bihar	688.60	375.00	0.00
6.	Chhattisgarh	3718.00	3607.00	2534.15
7.	Dadra and Nagar Haveli	0.00	0.00	0.00
8.	Daman and Diu	0.00	0.00	0.00
9.	Goa	0.00	0.00	52.64
10.	Gujarat	3750.00	3745.76	80.81
11.	Himachal Pradesh	73.00	96.12	51.21
12.	Jammu and Kashmir	0.00	700.00	0.00
13.	Jharkhand	1613.00	0.00	0.00
14.	Karnataka	0.00	0.00	0.00
15.	Kerala	0.00	300.00	796.40
16.	Madhya Pradesh	0.00	4300.00	0.00
17.	Maharashtra	0.00	0.00	0.00
18.	Manipur	496.05	0.00	867.38
19.	Meghalaya	0.00	0.00	0.00
20.	Mizoram	0.00	0.00	336.36
21.	Nagaland	0.00	851.47	0.00
22.	Odisha	4511.00	4900.00	3376.36
23.	Rajasthan	2383.34	0.00	0.00
24.	Sikkim	7.80	0.00	0.00
25.	Tamil Nadu	0.00	600.00	0.00
26.	Telangana	745.52	0.00	0.00
27.	Tripura	678.75	1303.60	0.00
28.	Uttar Pradesh	0.00	0.00	0.00
29.	Uttarakhand	19-.82	107.00	0.00
30.	West Bengal	0.00	0.00	0.00
TOTAL		20070.88	22868.95	8416.64

**Statement-V**

*State-wise details of due Utilization Certificates under Pre-Matric Scholarship Schemes for SC and ST*

(₹ in crore)

Sl.No.	State/UTs	Pre-Matric (SC)	Pre-Matric (ST)
1.	Assam	7.64 for 2013-14 and 2014-15	3.21 for 2016-17
2.	Bihar	55.98 for 2015-16	3.75 for 2015-16
3.	Chhattisgarh	4.88 for 2016-17	--
4.	Gujarat	21.00 for 2016-17	--
5.	Jammu and Kashmir	1.29 for 2016-17	6.32 for 2015-16
6.	Jharkhand	2.60 for 2012-13	2.37 for 2014-15
7.	Karnataka	58.19 for 2016-17	--
8.	Kerala	2.84 for 2016-17	0.25 for 2016-17
9.	Madhya Pradesh	52.20 for 2016-17	--
10.	Maharashtra	135.00 for 2013-14 and 2014-15	--
11.	Meghalaya	0.02 for 2014-15	--
12.	Mizoram	--	3.36 for 2016-17
13.	Nagaland	--	4.29 for 2015-16
14.	Rajasthan	16.64 for 2016-17	--
15.	Tamil Nadu	38.49 for 2016-17	--
16.	Tripura	--	4.42 for 2015-16
17.	Uttar Pradesh	50.04 for 2012-13	--
18.	West Bengal	13.53 for 2016-17	--

**Statement-VI**

*State-wise details of due Utilization Certificates under Post-Matric Scholarship Schemes (PMS) for SC and ST*

(₹ in crore)

Sl.No.	State/UTs	PMS-SC	PMS-ST
1.	Assam	16.90 for 2016-17	25.33 for 2015-16 and 2016-17

Sl.No.	State/UTs	PMS-SC	PMS-ST
2.	Daman and Diu	0.20 for 2014-15	--
3.	Delhi	2.75 for 2016-17	--
4.	Haryana	27.05 for 2016-17	--
5.	Jammu and Kashmir	--	10.22 for 2016-17
6.	Jharkhand	--	15.48 for 2016-17
7.	Manipur	--	24.24 for 2016-17
8.	Meghalaya	0.03 for 2012-13	
9.	Nagaland	--	13.44 for 2016-17
10.	Rajasthan	--	14.19 for 2016-17
11.	Tamil Nadu	--	0.07 for 2016-17
12.	Uttar Pradesh	--	1.27 for 2016-17
13.	Uttarakhand	20.64 for 2016-17	12.76 for 2016-17

**Swavalamban Health Insurance Scheme for Persons with Disabilities**

1550. SHRI VIVEK GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of budget allocated to Swavalamban Scheme since its launch in 2015, State-wise and year-wise;

(b) the details of implementation of this scheme for persons with disabilities, State-wise; and

(c) the number of beneficiaries of this scheme, State-wise and year-wise since 2015?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The Swavalamban scheme was implemented through an implementing agency namely, the New India Assurance Co Limited on a pilot basis under the Trust Fund for Empowerment of Persons with Disabilities. Altogether an amount of ₹ 15 crore was released to the implementing agency since the launch of the scheme.

(b) and (c) Under the above scheme, 46,758 persons with disabilities were enrolled in 21 States/UTs. State wise list of beneficiaries enrolled under the scheme till July, 2017 is given in the Statement.